

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 92
ANSWERED ON MONDAY THE 18TH NOVEMBER, 2019
KARTIKA 27, 1941 (SAKA)**

MISUSE OF CSR FUNDS

QUESTION

**92. DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
DR. SHRIKANT EKNATH SHINDE:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the Government has come across any cases where companies are misusing public trusts to launder their Corporate Social Responsibility (CSR) spending and if so, the details thereof;
- (b) whether the Government plans to extend tax exemptions for CSR spending on all the activities mentioned under Schedule VII of the Companies Act, 2013;
- (c) if so, the details thereof and the amount spent by Public Sector Undertakings (PSUs) under CSR during the last 3 years particularly in Maharashtra;
- (d) the details of the projects undertaken by PSUs during the last 3 years in the State of Maharashtra under CSR; and
- (e) whether the Government plans to amend and reduce the economic threshold for CSR under Section 135 to promote and include more companies under CSR, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
AND CORPORATE AFFAIRS**
वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(SHRI ANURAG SINGH THAKUR)
(श्री अनुराग सिंह ठाकुर)

(a) : The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR initiatives annually in MCA21 registry. Centralized Scrutiny and Prosecution Mechanism was setup to monitor CSR compliance by companies. Whenever any violation of CSR provisions is reported, action against such non-compliant Companies are initiated as per provisions of Companies Act, 2013 after due examination of records.

(b) : No, Sir.

(c) & (d): Project wise CSR details are not maintained. However, CSR spending by PSU's in all the states including Maharashtra is as follows:

Year of Filing	FY 2015-16		FY 2016-17		FY 2017-18	
	No. of Companies	Total Amount Spent (in Cr.)	No. of Companies	Total Amount Spent (in Cr.)	No. of Companies	Total Amount Spent (in Cr.)
PSU	532	4,214.67	546	3,295.98	527	2,553.36
NON	17758	10,302.52	18993	11,033.55	20870	11,067.15
Total	18290	14,517.19	19539	14,329.53	21397	13,620.51

(Data upto 30.06.2019) [Source: National CSR Data Portal]

(e): No, Sir.
